

HIGH COURT OF SIKKIM : GANGTOK
Record of Proceedings

WP(C) No.10 of 2026

SHRI BIKASH BHATTARAI

PETITIONER (S)

VERSUS

THE DISTRICT COLLECTOR AND ORS.

RESPONDENT (S)

For Petitioner(s) : Mr. N. Rai, Sr. Advocate with Ms. Pem Lhamu Lepcha and Ms. Sohitya Kala Limboo, Advocates.
For Respondent(s)
R-1, R-5 & R-7 : Mr. Thinlay Dorjee Bhutia, Government Advocate.
R-2, R-3 & R-4 : None.
R-6 : Mr. Bhusan Nepal, Advocate.
R-8 : Mr. M.N. Dhungel, Advocate.

Date: 15/04/2026

CORAM:

HON'BLE MR. JUSTICE A. MUHAMED MUSTAQUE, CHIEF JUSTICE

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ORDER

As prayed for by the learned Counsel for the Petitioner, the writ petition being **WP(C) No. 10 of 2026**, *Shri Bikash Bhattarai Vs. The District Collector And Ors.*, is dismissed as withdrawn, with liberty to proceed with a fresh writ petition filed as **WP(C) No. 16 of 2026**.

Chief Justice